

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (d) As per the provisions of the UGC (Institutions of Eminence Deemed to be Universities) Regulations, 2017 and the UGC (Declaration of Government Educational Institutions as Institutions of Eminence) Guidelines, 2017, the Empowered Expert Committee (EEC), after appraisal of the applications and their presentations, submitted its recommendations to University Grants Commission (UGC). The UGC forwarded its advice on the report of EEC to the Ministry of Human Resource Development. Based on the advice of EEC & UGC, the Government issued Notifications declaring 3 public Institutions namely (i) Indian Institute of Science, Bangalore; (ii) Indian Institute of Technology, Delhi; and (iii) Indian Institute of Technology, Bombay as Institutions of Eminence (IoEs). Besides, Letters of Intent have been issued to three private Institutions namely (i) Birla Institute of Technology & Sciences, Pilani; (ii) Manipal Academy of Higher Education, Manipal; and (iii) Jio Institute, Maharashtra under the Greenfield category. It will be set up as an Institutions of Eminence Deemed to be University within three years of issuance of 'Letter of Intent'. However, no further recommendations have been received from UGC for selection of more Institutions as Institutions of Eminence.

Funds to institutions for achieving world class status

2514. SHRI K. R. ARJUNAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that each of the ten Government institutions, in addition to autonomy, would also get 1,000 crore from Government to achieve world class status;

(b) if so, the details thereof; and

(c) whether it is also a fact that Government would offer no financial assistance to the private institutions?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) and (b) Yes, Sir. Each public Institution selected as Institution of Eminence shall be provided financial assistance upto ₹ 1000 Crore over a period of five years in addition to the autonomy.

(c) Yes, Sir.